# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

#### ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CA No. 225/252/HDB/2017	
NAME OF THE COMPANY	Q – Mart Retail Ventures Private Ltd	
NAME OF THE PETITIONER(S)	Q – Mart Retail Ventures Private Ltd	
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad	
UNDER SECTION	252	

### **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Cenylor sejel A	Anoch	4919630	Avala
		20004	

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## **ORDER**

Heard Mr.A.Nagaraj Kumar, Learned Counsel for Petitioner.

The Registry is directed to issue notice to RoC and directed to the RoC to submit report well before the next date of hearing.

Case is posted to 02.01.2018.

Member (T)

Member (J)

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